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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 270/16  
PETITION NUMBER : TP 117/17  
NAME OF THE PETITIONER (S) : NIRUPAMA T.  
NAME OF THE RESPONDENT (S) : DREAMZ INFRA INDIA PVT. LTD.  
UNDER SECTION : 433(e), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
45	TP117 KIRAN MURGOD 99804 55923	ADVOCATE FOR PETITIONER MURTHY ASSOCIATES	

Shri Kiran Murgod, Advocate of M/s. Murthy Associates, appearing for the Petitioner is present.  
He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also  
serve notices on the respondents after collecting it from the Registry.

Time granted till 20.03.2017.

  
MEMBER (J)

  
MEMBER (T)